

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP/IBC/192/2023**

**NAME OF THE PETITIONER : Divine Projects**

**NAME OF THE RESPONDENT(S) : Orient Frozen Foods LLP**

**UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**

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**ORDER**

Ld. Counsel Mr.A.G Sathyanarayana appears for the Petitioner. Ld. Counsel Mr.Shankar appears for the Respondent.

Reply/Counter has been e-filed in this Case on 14.02.2024 and the physical copy is not available. **Registry is directed** to make available the physical copy of the counter. The Applicant is not giving any rejoinder.

Case is posted for hearing on **02.07.2024**.

-SD-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

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-SD-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**